O.I.H.

GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2593 ANSWERED ON 14/12/2021

SHORTAGE OF FUNDS UNDER MGNREGS

2593. SHRI DULAL CHAND GOSWAMI:

SHRI VELUSAMY P.:

SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

SHRIMATI PRAMILA BISOYI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has allocated Rs. 73,000 crores at Budget Estimate stage for the current financial year 2021-22 for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) which is an increase of Rs. 11,500 crores as compared to Budget Estimate for the financial year 2020-21;
- (b) if so, the details thereof along with the actual amount /funds spent, released, sanctioned and utilized under the scheme as on date and the unspent balance not utilized during the last three years, year-wise, Statewise particularly the States of Bihar and Andhra Pradesh;
- (c) whether the Government has any information about the shortage of funds under the scheme and if so, the details thereof, State-wise including the State of Andhra Pradesh;
- (d) whether the Government will provide additional funds under this scheme in case of any shortfall in completing the scheme for the current financial year and if so, the details thereof; and
- (e) the details of the demand projection of funds under MGNREGS for the ongoing financial year, Statewise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): Yes, Sir.
- (b): State/UT-wise (including for Bihar and Andhra Pradesh), the details of funds released for wage, material & administrative components under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in last three financial years 2018-19, 2019-20, 2020-21 is given at **Annexure-I.**

State/UT-wise (including Bihar and Andhra Pradesh), the details of unspent balance under Mahatma Gandhi NREGS in last three finacial years 2018-19, 2019-20, 2020-21 is given at **Annexure-II**.

(c) to (e): Mahatma Gandhi NREGS is a demand driven wage employment programme and funds are released to the States/UTs on the basis of "agreed to" Labour Budget (LB) and performance of the States/UTs during the financial year. Fund release to States/UTs is a

continuous process and Central Government is committed to making funds available keeping in view, the demand for work.

Further, the funds release under Mahatma Gandhi NREGS is based on the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA) and guidelines. As per guidelines, the first installment of the first tranche is released in the first half of April after adjusting unspent balance available with the States and considering the pending liabilities, if any. The second tranche is released on submission of proposal in the prescribed format by the State and subject to fulfillment of all the prescribed conditions. The proposal can be submitted after a State has utilized 75 percent of the total available funds. The funds for second tranche on and after 1st October can only be released after receipt of Audited Utilization Certificate and Audit Report of previous financial year.

There is a budget allocation of Rs.73000 crore under Mahatma Gandhi NREGS during FY 2021-22 at Budget Estimate (BE) stage. Recently, Ministry of Finance allocated additional funds of Rs.10,000 crore for Mahatma Gandhi NREGS as an interim measure. Further, allocation may be made upon assessment of demand during the Revised Estimate (RE) stage.

Annexure-I referred in reply to part (b) of Lok Sabha Unstarred Question No.2593 dated 14.12.2021.

State/UT-wise (including Bihar and Andhra Pradesh), the details of funds released for wage, material & administrative components under Mahatma Gandhi NREGS in last three financial years 2018-19, 2019-20, 2020-21.

Sl. No.	State/UT		Fund released (Rs. in crore)		
		2018-19	2019-20	2020-21	
1	ANDHRA PRADESH	6684.54	7311.48	10365.48	
2	ARUNACHAL PRADESH	163.25	107.57	348.95	
3	ASSAM	1050.37	1476.24	2514.55	
4	BIHAR	2891.94	3283.88	6647.01	
5	CHHATTISGARH	3082.94	2792.41	4144.19	
6	GOA	0.49	2.17	0.91	
7	GUJARAT	1060.80	775.84	1513.75	
8	HARYANA	356.25	345.27	776.67	
9	HIMACHAL PRADESH	778.74	615.37	963.69	
10	JAMMU AND KASHMIR	620.36	825.62	1166.63	
11	JHARKHAND	1538.06	1311.15	3489.84	
12	KARNATAKA	3040.25	5546.20	5605.01	
13	KERALA	2354.74	3541.12	4300.32	
14	LADAKH	0.00	0.00	22.49	
15	MADHYA PRADESH	4681.41	4825.63	9225.40	
16	MAHARASHTRA	2014.64	1723.25	1639.78	
17	MANIPUR	269.60	610.75	737.57	
18	MEGHALAYA	786.14	1026.64	1286.41	
19	MIZORAM	392.37	526.74	576.81	
20	NAGALAND	138.86	298.54	483.82	
21	ODISHA	2218.21	2488.22	5409.50	
22	PUNJAB	598.55	776.89	1287.86	
23	RAJASTHAN	5492.31	6891.74	9129.03	
24	SIKKIM	97.43	83.66	101.46	
25	TAMIL NADU	4951.66	5447.80	8941.26	
26	TELANGANA	2958.17	2246.78	4163.57	
27	TRIPURA	442.54	740.05	1199.93	
28	UTTAR PRADESH	5464.65	6240.17	12257.35	
29	UTTARAKHAND	610.05	470.61		
30	WEST BENGAL	7358.38	8458.21	10993.56	
31	ANDAMAN AND NICOBAR	7.62	5.84	4.86	
32	LAKSHADWEEP	0.16	0.24		
33	PUDUCHERRY	14.75	17.04	27.13	
	DADRA AND NAGAR HAVELI				
34	AND DAMAN AND DIU	4.84	0.00		
	Total	62,125.07	$70,8\overline{13.12}$	1,10,233.65	

Annexure-II referred in reply to part (b) of Lok Sabha Unstarred Question No.2593 dated 14.12.2021.

State/UT-wise (including Bihar and Andhra Pradesh), the details of unspent balance under Mahatma Gandhi NREGS in last three financial years 2018-19, 2019-20, 2020-21.

Mahatma Gandhi NREGS in last three financial years 2018-19, 2019-20, 2020-21. (Rs. in crore)							
CI N	CL A TITE	Unspent balance	Unspent balance	Unspent balance			
SI. No.	State/UT	FY 2018-19	FY 2019-20	FY 2020-21			
1	2	3	4	5			
1	ANDHRA PRADESH	48.67	1022.01	1991.07			
2	ARUNACHAL PRADESH	55.69	113.92	0.14			
3	ASSAM	88.00	2.84	72.57			
4	BIHAR	50.90	206.43	909.93			
5	CHHATTISGARH	95.26	208.35	84.43			
6	GUJARAT	17.24	19.35	81.48			
7	HARYANA	35.70	39.76	3.49			
8	HIMACHAL PRADESH	0.97	0.61	0.25			
9	JAMMU AND KASHMIR	181.26	0.00	0.00			
10	JHARKHAND	0.00	103.41	118.95			
11	KARNATAKA	211.28	0.00	296.74			
12	KERALA	14.98	27.70	292.04			
13	MADHYA PRADESH	23.48	23.39	0.00			
14	MAHARASHTRA	226.34	389.77	64.38			
15	MANIPUR	24.25	0.00	626.62			
16	MEGHALAYA	103.42	262.15	26.04			
17	MIZORAM	10.13	5.06	13.70			
18	NAGALAND	156.93	0.00	75.53			
19	ODISHA	197.39	0.00	0.00			
20	PUNJAB	92.35	65.51	67.69			
21	RAJASTHAN	204.75	0.00	214.88			
22	SIKKIM	6.38	6.86	10.09			
23	TAMIL NADU	42.28	22.29	6.72			
24	TELANGANA	132.16	217.66	198.48			
25	TRIPURA	4.59	5.64	1.02			
26	UTTAR PRADESH	99.65	3.15	64.59			
27	UTTARAKHAND	0.92	0.24	1.00			
28	WEST BENGAL	472.20	162.78	48.65			
29	ANDAMAN AND NICOBAR	1.53	2.87	0.02			
30	DADRA & NAGAR HAVELI & DAMAN & DIU	0.00	0.00	0.00			
31	GOA	0.00	1.57	0.30			
32	LAKSHADWEEP	0.00	0.00	0.00			
33	PUDUCHERRY	0.15	0.00	0.00			
34	LADAKH	-	-	0.00			
	Total	2598.85	2913.32	5270.78			